NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 129(MB)2008
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 5.09.2016

NAME OF THE COMPANY Union of India
Vs.
M/s. Panther Investrade Ltd. .& ors.

SECTION OF THE COMPANIES ACT: 388(B)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ARUN SAXENA		Adv for Resolution	
2.	SINGHAN for SELL			
3.	SANJEEV MARULA		Adv. for UOI	
4.	SAGAR RAJIV AGNIHOTRI			
5.	Sanjay Chambey, Law Consultant, - SFIO			

Order

For orders, see order in CP 122(MB)/2008.

CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA)
MEMBER (T)

5th September, 2016
(P.K. Sud)